

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 128 of 2013 &
IA No. 193 , 194 & 229 of 2013

Dated : 23rd August, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Bhilangana Hydro Power Ltd. Appellant(s)

Versus

**Power Transmission Corporation of
Uttrakhand Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Shikha Ohri

Counsel for Respondent (s) : Mr. M.G. Ramachandran
Mr. Buddy A. Rangandhan

ORDER

I.A. No. 229 of 2013
(Appl. for vacation of stay)

Issue notice. The learned counsel for the Appellant/Respondent takes notice.

Mr. Buddy A. Ranganadhan, the learned counsel for the Commission seeks some time to file the reply. Accordingly, he is directed to file the same after serving copy on the other side.

Post the I.A. for hearing on **02.09.2013**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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